

By E-mail/Speed Post
/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 29th July, 2023

No. HC.XV.16/2021/128/RV. - In continuation of High Court Notification No. HC.XV.16/2021/88/RV, dated 25.05.2023, the Hon'ble High Court has been pleased to drop the disciplinary proceeding, drawn vide this Registry's letter No. HC.XV.16/2021/26/RV., dated 22.02.2022, against Shri Rajneesh Bora, the then Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo, Sonari, now, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren. The period of suspension of the officer is to be treated as on duty and the officer is to be granted all consequential benefits.

By order

Sd/-
Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. No. HC.XV.16/2021/128.A/RV., Dated: 29.07.2023
Copy forwarded for information and necessary action to :-

1. The L.R.-cum-Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, Charaideo, Sonari/ Tinsukia/ West Karbi Anglong, Hamren.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Rajneesh Bora, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren, PIN-782486
6. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette
7. The Treasury Officer, Tinsukia/ Charaideo, Sonari/ West Karbi Anglong, Hamren.
8. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice.....
Gauhati High Court, Guwahati.
10. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)